

(S)

13/12/99-16

Srini K.B. Rajan seeks adjournment on behalf of Counsel for both parties & Trial Hearing List for 3/1/2000.

S. L. Jain (S. L. Jain) (D. S. Bawali)
(J) M(A)

A. 11/95

ale

Date : 3.1.2000

None for the applicant.

Mr. A. L. Kasturey, Counsel for the Respondents.

We have seen the Roznama and found that despite of full opportunity have been provided to the applicant, since August / September, 1998 neither the applicant nor his Counsel is present today.

Case is therefore dismissed for non-appearance ~~present~~.

There will be no order as to costs.

Order/Judgement despatched to Applicant .. respondent (s) on 18/11/2000

By

S. L. Jain
(S. L. JAIN)
MEMBER (J).

B. N. Bahadur
(B. N. BAHADUR)
MEMBER (A).